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CENTRAL ADMINISTRATIVE TRIBUNAL

PRINCIPAL BENCH

OA No.580/96

NEW DELHI THIS THE 19TH DAY OF MARCH, 1996.

JUSTICE

HON'BLE MR. P.K. SHYAMSUNDAR, ACTING CHAIRMAN
HON'BLE MR. K. MUTHUKUMAR, MEMBER(A)

Shri Chandeshwar Rajak,
S/o Late Basant Rajak,
R/o B-7, I.A.R.I. Pusa,
New Delhi-110012.

Applicant

(BY ADVOCATE SHRI M.CHOPRA)

vs.

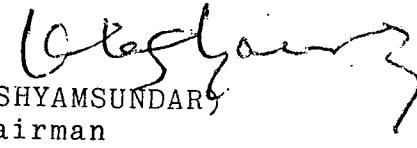
1. Union of India
through Secretary,
Ministry of Agriculture,
Krishi Bhawan
New Delhi.
2. Indian Council of Agricultural Research,
through its Director General,
Krishi Bhawan,
New Delhi.
3. Indian Agricultural Research Institute,
through its Director, Pusa,
New Delhi.
4. Joint Director(Admn.)
Indian Agricultural Research Institute,
Pusa, New Delhi.

Respondents

ORDER(ORAL)

Heard. We see no merit in this OA. Rejected.


(K. MUTHUKUMAR)
Member(A)


(P.K. SHYAMSUNDAR)
Acting Chairman

sns